

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item 9
CP(IB) No. 140/Chd/Pb/2020
Under Section 7 IBC 2016**

In the matter of:-

Punjab National Bank

...Petitioner/Financial Creditor

Versus

Sohrab Spinning Mills Limited

...Respondent/Corporate Debtor

Present through Video Conferencing:

Mr. Arpit Chawla, proxy Advocate for the petitioner.
Respondent already ex parte vide order dated 22.09.2022.

A date is requested by learned proxy counsel for the petitioner for filing short written submissions. The same be filed at least one week before the next date of hearing.

The matter be listed on 07.12.2022 for arguments.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

November, 15 2022
SD